

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
COURT – IV

Item No. 421

IA/6366/ND/2023 IN IB/204/ND/2021

IN THE MATTER OF:

Union Bank Of India	...	Applicant
Versus		
M/s. Supertech Ltd	...	Respondent

Under Section 7 of IBC, 2016.

Order delivered on 15.12.2023

CORAM:

MR. MANNI SANKARIAH SHANMUGA SUNDARAM,

HON'BLE MEMBER (JUDICIAL)

DR. SANJEEV RANJAN,

HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the Appellant : Mr. Anurag Ojha, Mr. Karan Aggarwal, Mr.
Rupesh Kumar, Advs. In IA 6366/2023

For the Respondent :

For the RP : Mr. Somdutta Bhattacharya, Ms. Kiran Sharma,
Ms. Niharika Sharma, Ms. Himani Chhabra, Advs.

(HEARING THROUGH PHYSICAL AND VIDEO CONFERENCING)

ORDER

Due to multiple Benches, there is paucity of time, the matter is adjourned
to **03.01.2024**.

Sd/-

COURT OFFICER